

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 191 of 2013 &
IA Nos. 261, 262, 263 & 264 of 2013**

Dated : 13th August, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of

**Sree Rangaraaj Ispat Industries Pvt. Ltd. ... Appellant(s)
Versus
Tamil Nadu Electricity Board & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mrs. N. Shoba
Mr. Sri Ram J Thalapathy
Mr. V. Adhimoolam
Mr. S. Shyam Sundar (Rep.)

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 261 of 2013 (Appl. for Stay) and I.A. No. 262 of 2013 (Appl. for Directions) to the Respondents returnable on 26.08.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

In view of the urgency, the Applications for Stay and Directions would be considered on the next date of hearing.

Post the matter on **26.08.2013 before the Chennai Circuit Bench.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/mk